

## Annexure - 7

Name of the corporate debtor: Raj Rayon Industries Limited; Date of commencement of CIRP: 23.01.2020; List of creditors as on: 22.03.2021

## List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of Claimant   |                    |                    | Details of claim received |                | Details of claim admitted |                           |                                     |                             |                        |   | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any  |
|---------|---|--------------------|--------------------|---------------------------|----------------|---------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|--|
|         | Department  | Government         | Identification No. | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim           | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable |                            |  |                              |                                    |  |
| 1       | Department of Rural Development, District Panchayat, Dadra and Nagar Haveli, Silvassa                       | Local Authority    |                    | 06-02-2020                | 3,52,900       | -                         | Unsecured Government Dues | -                                   | -                           | NO                     | -                                       | -                          | -  | -                            | 3,52,900                           | Claim not admitted as not received in prescribed form and supporting documents not provided. Discrepancy intimated to creditor for rectification . |
| 2       | Assistant Commissioner, Central Excise and Central Goods and Service Tax, Division X, Daman Commissionerate | Central Government |                    | 21-02-2020                | 21,32,79,516   | 21,32,79,516              | Unsecured Government Dues | -                                   | -                           | NO                     | -                                       | -                          | -  | -                            | -                                  |  |
| 3       | Deputy Commissioner of Customs DEEC Monitoring Cell, Nhava Sheva - II, JNCH Maharashtra                     | Central Government |                    | 21-02-2020                | 63,17,92,394   | 63,17,92,394              | Unsecured Government Dues | -                                   | -                           | NO                     | -                                       | -                          | -  | -                            | -                                  |  |
| 4       | Employee's Provident Fund Organization, Vapi  | State Government   |                    | 27-10-2020                | 8,384.00       | 8,384.00                  | Unsecured Government Dues | -                                   | -                           | NO                     | -                                       | -                          | -  | -                            | -                                  |  |